

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

223. C.P.(CAA)/57(MB)2023 C.A.(CAA)/280(MB)2022

IN THE MATTER OF
SMARTCHEM TECHNOLOGIES LIMITED

U/s 230-232 of the Companies Act, 2013

Order Delivered on 27.09.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance:

For the Applicant:

For the Respondent:

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **01.11.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/